

Annexure-5

Name of the corporate debtor: ASB ENERGY SYSTEMS AND CONSTRUCTION PVT. LTD

Date of commencement of CIRP: 15.10.2025

APPEAL UPHELD THE CIRP: 04.05.2026

IST COC HELD ON 11.05.2026

LIST OF STAKEHOLDERS AS ON 05.05.2026

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of any contingent claim	Amount of mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted (Provisionally)	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien /attachment removed? (Yes/No)					
1	GST & CENTRAL EXCISE, DIVISION-1.	GOVT.	11.12.25 & 05.12.2025	2,14,81,264	2,14,81,264	TAX	NA	NA	27.99	NA	-	-	-
				2,14,81,264	2,14,81,264								

For ASB Energy Systems and Construction Pvt. Ltd.

*(Signature)*

(CA (IP), Chittaranjan Panda  
Insolvent Professional/Resolution Professional